### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA STARRED QUESTION NO. 176 ANSWERED ON 11<sup>TH</sup> DECEMBER, 2025

#### **REQUIREMENT OF ROBS AND RUBS**

#### \*176. SHRI NARAYANDAS AHIRWAR:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

#### be pleased to state:

- (a) whether lack of an adequate number of Road Over Bridges (ROBs) and Road Under Bridges (RUBs) on several major National Highways (NHs) and busy railway crossings in the country is causing the public to face serious traffic jams, wastage of time and accidents, if so, the reaction of the Government thereto;
- (b) the number of new ROBs and RUBs approved for smooth traffic operation and prevention of accidents on National Highways and railway crossings, during the last three years and the current year, State-wise;
- (c) whether the Government has conducted any assessment of the wastage of fuel, pollution and economic loss to local trade caused by traffic congestion at these crossings, if so, the details thereof; and
- (d) the steps being taken by the Government to provide a permanent solution to these problems and to ensure timely movement of emergency services such as ambulance and fire brigade?

#### **ANSWER**

## THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 176 TO BE ANSWERED ON 11/12/2025 ASKED BY SHRI NARAYANDAS AHIRWAR REGARDING 'REQUIREMENT OF ROBS AND RUBS'

- (a) Policy of the Government mandates replacement of railway level crossings along National Highways (NHs) with Road-over-Bridges (RoBs) or Road-under-Bridges (RuBs) to minimise road user time delay and to remove bottlenecks for smooth and safe traffic operation. Further, Setu Bharatam Scheme has been launched in the year 2016 to ensure replacement of all level crossings on National Highways by construction of ROBs/RUBs.
- (b) The number of new RoBs and RuBs approved for smooth traffic operation and prevention of accidents on National Highways (NHs) during the last three years and the current year state/UT-wise is at Annexure.
- (c) Construction of RoBs/RuBs on NHs are taken up either on standalone basis or as part of improvement/upgradation project of a section of NH depending upon feasibility & site requirements. Feasibility study of the project includes assessment of the wastage of fuel, pollution and economic loss to local trade caused by traffic congestion along NHs including railway level crossings, if any.
- (d) RoBs/RuBs are permanent grade-separated structures and once constructed, provide smooth and seamless traffic operation including movement of emergency services such as ambulance and fire brigade.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 176 TO BE ANSWERED ON 11/12/2025 ASKED BY SHRI NARAYANDAS AHIRWAR REGARDING 'REQUIREMENT OF ROBS AND RUBS'

	Number of new RoBs approved/sanctioned				Number of new RuBs approved/sanctioned				
Name of State/UT	Current Year (FY 2025-26)	FY 2024-25	FY2023-24	FY2022-23	Current Year (FY2025-26)	FY 2024-25	FY2023-24	FY2022-23	
Pradesh									
Jammu and Kashmir	0	0	1	4	0	0	0	2	
Jharkhand	2	0	8	8	0	0	2	1	
Karnataka	0	8	4	15	0	1	0	2	
Kerala	0	0	2	3	0	0	0	0	
Madhya Pradesh	3	7	6	15	0	1	1	1	
Maharashtra	6	8	5	8	2	0	0	3	
Manipur	0	0	0	0	0	0	0	0	
Meghalaya	0	0	0	0	0	0	0	0	
Mizoram	0	0	0	0	0	0	0	0	
Nagaland	0	0	0	0	0	0	0	0	
Sikkim	0	0	0	0	0	0	0	0	
Odisha	5	2	2	5	0	0	0	1	
Puducherry	0	0	0	0	0	0	0	0	

	Number of new RoBs approved/sanctioned				Number of new RuBs approved/sanctioned				
Name of State/UT	Current Year (FY 2025-26)	FY 2024-25	FY2023-24	FY2022-23	<b>Current Year</b> (FY2025-26)	FY 2024-25	FY2023-24	FY2022-23	
Punjab	1	2	4	9	0	0	0	0	
Rajasthan	1	2	1	7	0	0	0	4	
Tamil Nadu	2	6	0	3	0	0	0	0	
Telangana	0	1	0	7	0	1	0	0	
Tripura	0	0	2	0	0	0	0	0	
Uttar Pradesh	5	16	23	37	0	2	4	4	
Uttarakhand	0	0	3	1	0	0	0	0	
West Bengal	0	5	0	9	0	1	0	0	

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